

Court No.1

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD

Registration T.A. No.317 of 1987  
(W.P. No.2319 of 1978)

Ishwar Kripal & 9 Others ..... Petitioners  
versus  
Union of India & Others. .... Respondents.

Hon. S. Zaheer Hasan, V.C.  
Hon. Ajay Johri, A.M.

(By Hon. S. Zaheer Hasan, V.C.)

No body appears on behalf of the  
petitioners.

Shri V.K. Goel puts in appearance on behalf  
of the respondents.

The petition (W.P. No.2319 of 1978) is  
dismissed in default.

*3/1/88*  
Member (A)

*gsm*  
Vice Chairman

Dated the 12th May, 1988

RKM